


15

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/ 2008	TP 10/16	For Hearing	397/ 398	VRAR Rama-krishnan Vs The Rathna Textiles Mills Pvt Ltd and 5 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
15.	KAVITHA SALDANHA (9741630496) (FOR SANJAY KRISHNA) (9740012001)	PETITIONER	

Counsel for petitioner is present. The matter is listed for orders. Suo-motu the matter is reopened. Already both sides submitted their arguments.

Therefore, the matter is again reserved for orders.


MEMBER (J)


MEMBER (T)